

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4255  
ANSWERED ON:10.04.2003  
SCHOLARSHIP SCHEME FOR SC/ST STUDENTS  
RAMSHETH THAKUR

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the date on which the schemes of scholarship to the Scheduled Castes Scheduled Tribes students at Secondary and Graduation level was introduced by the Government and the amount of annual scholarship fixed;
- (b) the actual amount of annual scholarship being paid to the Scheduled Castes students at present under the scholarship scheme;
- (c) whether the amount of scholarship paid by the Government is equal in all the States and the Union Territories; and
- (d) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a) The Centrally Sponsored Scheme of Post-Matric Scholarship for SC Students was launched in 1944. The scheme was extended to Scheduled Tribes in 1948-49. As per records available in the Ministry, the maintenance allowance, after first revision in 1954, varied from Rs. 27 per month for day scholars and Rs. 40 per month for hostellers for under graduate course to Rs. 60 per month for day scholars and Rs. 75 for hostellers in professional degree courses in Engineering and Medicine.

(b) The details of amount of scholarship being made available under the scheme at present is given in the statement annexed.

(c) & (d) The scheme is applicable uniformly to all States/UTs and the rates of scholarships admissible for Central assistance under the scheme are uniform in all States and Union Territories. However, some State Governments pay higher rate of scholarships to the students out of their own resources.

Annexure

Statement referred to in reply to Lok Sabha Unstarred Question No.4255 for 10.4.2003 raised by Shri Ramseth Thakur, M.P. regarding 'Scholarship Scheme for SC/ST Students'.

VALUE OF SCHOLARSHIP UNDER THE CENTRALLY SPONSORED SCHEME OF POST MATRIC SCHOLARSHIP STUDENTS BELONGING TO SCs AND STs.

(I) Maintenance allowance:-

The details of maintenance allowance rates, as applicable w.e.f. 1.10.95, are given below: -

(Rates in Rs. per Month)

Group    Hostellers    Day Scholars

A	425	190
B	290	190
C	290	190
D	230	120
E	150	90

Details of courses under Groups A to E  
Groups Courses in brief  
Of Courses

`A` Degree and Post Graduation level courses in Medical(including B.A M & S. etc.). Engineering, Agriculture, Veterinary Science, Fisheries etc.

`B` Diploma level courses in Medical, Engg. etc. Commercial Pilot Licence course, Degree and Post Graduation level courses in Business Admn., Nursing/Pharmacy etc. Postgraduate courses in Science subjects. Other diploma courses in professional and technical subjects.

`C` Certificate courses in Engg./Technology etc. Diploma courses in Agriculture, Pharmacy, Veterinary Science, Fisheries, Dairy development etc. Degree/Post-graduate and Diploma courses in Teacher's Training, Library Science, Physical Education etc. Post-Graduate courses in Arts and Commerce subjects.

`D` General courses upto Graduate level (2nd year and onwards)

`E` Classes XI and XII in 10+2 system, Intermediate courses and first year of general courses upto graduate level.

#### (II) Other Charges

In addition, the scheme provides for reimbursement of compulsory non-refundable fee charged by the institution, study tour charges upto Rs. 500/- per annum to students pursuing professional & technical courses, book grant of Rs. 500/- per annum for students pursuing studies through correspondence courses, thesis typing charges, additional allowances like Reader Allowance, Transport Allowance, Escort Allowance etc. for SC students with disabilities etc.